

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 172 OF 2017,
APPEAL NO. 383 OF 2017,
APPEAL NO. 385 OF 2017 & IA NO. 704 OF 2018,
APPEAL NO. 401 OF 2017,
APPEAL NO. 404 OF 2017 AND
APPEAL NO. 40 OF 2018

Dated: 19th November, 2018

APPEAL NO. 172 OF 2017

In the matter of:

Coastal Gujarat Power Limited

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Tushar Nagar
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-2,4,5,6,8 & 9

Ms. Rimali Batra
Ms. Shruti Awasthi for R-3

Ms. Swapna Seshadri for R-7

APPEAL NO. 383 OF 2017

In the matter of:

Gujarat Urja Vikas Nigam Limited

... Appellant(s)

Vs.

Coastal Gujarat Power Limited & Ors.

... Respondent(s)

Counsel for the Appellant (s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Malcolm Desai for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-3

Ms. Swapna Seshadri for R-6 to R-8

APPEAL NO. 385 OF 2017

In the matter of:

Coastal Gujarat Power Limited ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Malcolm Desai

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-2, 4 & 6

Ms. Rimali Batra
Ms. Shruti Awasthi for R-3

Ms. Swapna Seshadri for R-7 to R-9

APPEAL NO.401 OF 2017

In the matter of:

Punjab State Power Corporation Limited ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Malcolm Desai for R-2

Ms. Rimali Batra
Ms. Shruti Awasthi for R-3

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-3, 5, 6 & 7

APPEAL NO.404 OF 2017

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Malcolm Desai for R-2

Ms. Rimali Batra
Ms. Shruti Awasthi for R-3

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Mr. Shubham Arya for R-3, 5, 6 & 7

APPEAL NO. 40 OF 2018

In the matter of:

Ajmer Vidyut Vitran Nigam Limited & Ors.

... **Appellant(s)**

Vs.

Coastal Gujarat Power Limited & Ors.

... **Respondent(s)**

Counsel for the Appellant (s)

:

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya

Counsel for the Respondent(s)

:

Mr. Amit Kapur
Mr. Malcolm Desai for R-1

Ms. Rimali Batra
Ms. Shruti Awasthi for R-3

Ms. Swapna Seshadri for R-4 to R-6

ORDER

List this batch of appeals for hearing on **19.02.2019**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

vt/bn

(Justice N.K. Patil)
Judicial Member